

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
[CHANNEL INDIA BUSINESS SOLUTIONS PRIVATE LIMITED]

Sr. No.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE PERSON	Channel India Business Solutions Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	21 st March, 2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	ROC, Bangalore
4.	CORPORATE IDENTITY NO. / LIMITED LIABILITY IDENTIFICATION NO. OF CORPORATE PERSON	U72200KA2016FTC087123
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Cabin Type 306 Golden Square Serviced and Virtual Office, 1101, 2nd Floor, 24th main, 1st Phase (Above ICICI Bank), J P Nagar, Bangalore, Bangalore South, Karnataka, India, 560078.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20 th September, 2024
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Hemant Mehta D613/614, Neelkanth Business Park, Nathani Road, Vidyavihar West, Mumbai City, Maharashtra - 400086 Mobile No.9821261193 Email:vlchannelindia@gmail.com/ hemant@apmh.in Regn No: IBBI/IPA-001/IP-P00027/2016-17/10060
8.	LAST DATE FOR SUBMISSION OF CLAIMS	20 th October, 2024

Notice is hereby given that the **Channel India Business Solutions Private Limited** has commenced voluntary liquidation on September 20, 2024.

The stakeholders of **Channel India Business Solutions Private Limited** are hereby called upon to submit a proof of their claims, on or before **20th October, 2024**, to the liquidator at the address mentioned against item No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Date: 24th September, 2024
Place: Mumbai

(Hemant Mehta)
Liquidator